

ITEM NO.123

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1657-1660/2013

NITIN KUMAR

Appellant(s)

VERSUS

MAHAVIR SINGH

Respondent(s)

WITH

CrI.A. No. 114/2014 (II)

Date : 25-09-2025 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) : Mr. Farrukh Rasheed, AOR

Ms. Vanshaja Shukla, AOR
Ms. Vanshaja Shukla, Amicus Curiae

For Respondent(s) : Ms. Ruchira Goel, AOR
Mr. A. Raghunath, AOR
Mr. Farrukh Rasheed, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list on 19th November, 2025

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR